

## HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH

ORDER

DATE: 19/12/2017

In suppression of existing order of roster, I hereby constitute following benches for the High Court of Judicature for Rajasthan, Bench Jaipur w.e.f. 02.01.2018 till further orders :

DB-I	Hon'ble the Chief Justice & Hon'ble Mr. Justice G.R. Moolchandani	DB Special Appeal Writs (Service matters) upto year 2016 ; DB PIL matters; DB Family Court & Matrimonial matters; DB Parole matters.
DB-II	Hon'ble Mr. Justice K.S. Jhaveri & Hon'ble Mr. Justice V.K. Vyas	DB Tax matters; DB Contempt matters; DB CAT matters; DB Special Appeal Writs (Misc. Matters); DB Civil Residue matters <b>when Hon'ble the Chief Justice is not sitting at Jaipur</b> DB Tax matters; DB Contempt matters; DB CAT matters; DB Special Appeal Writs (Misc. Matters); DB PIL matters; DB Civil Residue matters
DB-III	Hon'ble Mr. Justice Ajay Rastogi & Hon'ble Mr. Justice D.C. Somani	DB Civil Writs (including Judicial Officers matters); DB Special Appeal Writs (Service matters) from year 2017 ; DB Special Appeals (Civil); <b>when Hon'ble the Chief Justice is not sitting at Jaipur</b> DB Civil Writs (including Judicial Officers matters); DB Special Appeal Writs (Service matters) ; DB Family Court & Matrimonial matters; DB Special Appeals (Civil);
DB-IV	Hon'ble Mr. Justice Mohammad Rafiq & Hon'ble Mr. Justice Goverdhan Bardhar	DB Criminal Appeals; DB Criminal Leave to Appeal; DB Habeas Corpus Writs; DB Criminal Residue matters <b>when Hon'ble the Chief Justice is not sitting at Jaipur</b> DB Criminal Appeals; DB Criminal Leave to Appeal; DB Habeas Corpus Writs; DB Criminal Residue matters; DB Parole matters.
SB-I	Hon'ble Mr. Justice Mohammad Rafiq	(Friday from 2.00 PM to 4.30 PM) SB Arbitration matters
SB-II	Hon'ble Mr. Justice M.N. Bhandari	SB Civil Misc. Writs [Mines & Minerals; Land acquisition; Land Revenue & Tenancy; Board of Revenue; Wakf matters; Colonisation; JDA and all residue matters];
SB-III	Hon'ble Mr. Justice K.S. Ahluwalia	SB Criminal Appeals ; SB Criminal Leave to Appeal; SB Criminal Residue matters; SB Parole matters.
SB-IV	Hon'ble Mrs. Justice Sabina	SB Criminal Revisions;
SB-V	Hon'ble Mr. Justice Alok Sharma	SB Civil Misc. Writs [Rent Control Act; Eviction; Transport matters; Election matters; Academic & Admission matters; Panchayat Act; Electricity matters; Municipalities Act; UIT Act; Housing Board; Agricultural Produce Marketing Act; Indian Stamps Act]; SB Civil Second Appeals;
SB-VI	Hon'ble Mr. Justice V.S. Siradhana	SB Civil Service Writs [Matters relating to recruitment; reservation in service; regularisation and absorption of employees; Promotions; Seniority; Transfer; Pension matters; Retirement benefits; Voluntary retirements; and all residue matters]
SB-VII	Hon'ble Mr. Justice Mahendra Maheshwari	SB Civil Miscellaneous Appeals (MAC Matters)
SB-VIII	Hon'ble Mr. Justice Banwari Lal Sharma	All SB matters relating to Prevention of Corruption Act(Civil writs; Criminal Writs; Criminal Appeals; Criminal Revisions; Criminal Misc. Petitions u/s 482 Cr.PC; Criminal Misc. Bail; Criminal Misc. Transfer Petitions); SB Criminal Writs; <b>When Hon'ble Mr. Justice G.R.Moolchandani will sit in DB-I</b> SB Criminal Miscellaneous Petitions u/s 482 of Cr.P.C upto year 2014; All SB matters relating to Prevention of Corruption Act(Civil writs; Criminal Writs; Criminal Appeals; Criminal Revisions; Criminal Misc. Petitions u/s 482 Cr.PC; Criminal Misc. Bail; Criminal Misc. Transfer Petitions); SB Criminal Writs;
SB-IX	Hon'ble Mr. Justice Prakash Gupta	SB Civil First Appeals; SB Civil Residue matters;
SB-X	Hon'ble Mr. Justice G.R. Moolchandani	SB Criminal Miscellaneous Petitions u/s 482 of Cr.P.C upto year 2014

SB-XI	Hon'ble Mr. Justice Deepak Maheshwari	SB Criminal Miscellaneous Petitions u/s 482 of Cr.P.C from year 2015;
SB-XII	Hon'ble Mr. Justice Goverdhan Bardhar	(Friday from 2.00 PM to 4.30 PM) SB Civil Revisions;
SB-XIII	Hon'ble Mr. Justice Pankaj Bhandari	SB Criminal Miscellaneous Bails u/s 439 of Cr.P.C.; SB Criminal Misc. Bails u/s 438 of Cr.P.C. SB Criminal Appeals u/s 14-A of SC & ST (POA) Act relating to Bails
SB-XIV	Hon'ble Mr. Justice S.P. Sharma	SB Civil Contempt matters SB Civil Misc. Writs [Civil Court orders]; Company matters
SB-XV	Hon'ble Mr. Justice Ashok Kumar Gaur	SB Civil Service Writs [ Disciplinary proceedings & Penalties; Matters relating to removal/dismissal/ termination/compulsory retirement from service; Reversions; Salary & Allowances; Selection Scales; Matters relating to Industrial Disputes Act; Trade Union Act; Workmen Compensation Act; Employee State Insurance Act, Factories Act; Employees Provident Fund & Misc Provision Act; Payment of Gratuity Act; Payment of Bonus Act; Payment of Wages Act; Contract Labour (regulation of Payment) Act;]
SB-XVI	Hon'ble Mr. Justice Inderjeet Singh	SB Civil Miscellaneous Appeals (Non-MAC Matters) SB Civil Sales Tax Revisions

CHIEF JUSTICE